

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

CP No.157/BB/2020

CORAM: SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL)

DATE:23rd July, 2021

SHRI HEMANT KUMAR SARANGI, MEMBER (TECHNICAL)

TIME: 02:00 PM

In the matter of

M/s. Cerebra Integrated Technologies Ltd

Section: 66 of Companies Act,2013


ORDER

Learned PCS for the Petitioner Shri. Parameshwar G Bhat appeared through VC.

Due to paucity of time adjourned to 03.09.2021



(Hemant Kumar Sarangi)
Member (Technical)



(Ashok Kumar Borah)
Member (Judicial)